

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-3476/ND/2019

IN THE MATTER OF

Yudhveer Malhotra

VS.

M/s Ansal Urban Condominiums Pvt. Ltd.

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

Under Section 7, IBC Code, 2016

Order delivered on 20.12.2019

Coram:

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Shri K.K. Vohra

Hon'ble Member (Technical)

For the Petitioner/FC : Mr. Manish Kaushik & Ms. Anannya Nayyar Advocates

For the Corporate Debtor :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 03.01.2020.



(Madhu Narula)

Court Officer